

**W.P.Nos.13055 and 12515 of
2021**

**THE HON'BLE CHIEF JUSTICE
and
P.D.AUDIKEVALU, J.**

The matters will appear on
13.08.2021 on top of the list.

2. Learned Additional Solicitor-
General should explain why
appropriate measures should not be
taken against those responsible for
not filing the counter-affidavit on
behalf of the Union despite the
previous directions.

(S.B., C.J.) (P.D.A., J.)
11.08.2021

sra

WEB COPY